Procurement, storage and distribution of foodgrains by FCI

622. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total amount received by Food Corporation of India (FCI) as food subsidy allocation from Ministry of Finance in the last three years and the current year;
- (b) the outstanding dues of FCI by the end of financial year 2015-16 and estimated for the year 2016-17;
- (c) the amount spent in financial year 2015-16 and estimated for the current year, for carrying out foodgrains' procurement, storage and distribution operations; and
- (d) the measures taken to ensure that FCI meets its financial commitments without hindrance and carry out smooth operations of foodgrains' procurement, storage and distribution?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Details of food subsidy released to Food Corporation of India (FCI) during last three years and current year are as under:

(₹ in crore)

Year	Subsidy allocation	Subsidy released
2013-14	75500.00	75500.00
2014-15	91995.35	91995.35
2015-16	112000.00	112000.00
2016-17	103334.61	50833.65
		(as on 19.07.2016)

(b) The outstanding dues of FCI by the end of 2015-16 Revised Estimate (RE) and estimated for the year 2016-17 Budget Estimate (BE) are as under:

(₹ in crore)

Year	Amount Outstanding
2015-16 (RE)	61209
2016-17(BE)	93277

(c) The amount spent by FCI in Financial year 2015-16 and estimated for the current year, for carrying out foodgrains procurement, storage and distribution operations is as under:

(₹ in crore)

Year	Subsidy Incurred
2015-16 (RE)	114555
2016-17 (BE)	135402

(d) In order to ensure that operations of FCI are not affected due to short subsidy allocations, Government is assisting FCI by extending Guarantee for mobilizing funds from different sources. As on date, Government has extended Guarantee for mobilizing funds from the cash credit limit provided by a consortium of 65 banks to the extent of ₹ 54495 crores. Government has also provided Guarantee for mobilizing funds through issue of long term bonds of ₹. 13000 crores by FCI. In addition, Government has also provided a loan of ₹.10000 crore in the current year in the form of "Ways and Means Advance" to FCI. To meet short term fund requirement, FCI takes unsecured short term loans from Banks from time to time upto a maximum limit of ₹ 30000 crores.

Rise in prices of tomato

- 623. SHRI NEERAJ SHEKHAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether prices of tomato have risen upto 200 to 300 per cent during April to June, 2016;
 - (b) if so, the details thereof and the reasons for the same; and
- (c) the reasons for failure of Government to check rise in prices of tomato, pulses and other edible items in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) As per the data received from State Civil Supplies Departments, the all India average retail price of tomato has increased by 113.21% during April to June, 2016. The rise in price of tomato is because of lower production in major tomato producing States like Maharashtra, Karnataka and Telangana due to drought like conditions this year. Further, during the period April to June, the arrival of tomato is mainly from hilly areas like Himachal Pradesh, Jammu and Kashmir and Uttarakhand and these States contribute only 3 to 4% of total production.